

2007

PROCEEDINGS OF THE DISTRICT & SESSIONS JUDGE, THALASSERY.

Present:- Smt. V. Shircy, B. Com, LL.B., District & Sessions Judge, Thalassery.

DATED: 28-11-2014.

The following Judicial Officers will be out of jurisdiction during the period noted below. Hence following charge arrangements under section 10 (3) of Code of Criminal Procedure 1973 are ordered.

Sl. No	Name and designation of the Judicial Officers will be out of jurisdiction.	Period of absence from Jurisdiction	Name and designation of the Judicial Officers placed in charge of judicial officers during the period noted in column No. III
I	II	III	IV
1	Smt. V. Shircy, District & Sessions Judge, Thalassery	From 5 PM on 28-11-2014 till 8.30 AM on 02-12-2014	Sri. V. Jararam, Addl. District & Sessions Judge - I /Addl. MACT, Thalassery
2	Sri. A. Krishnankutty, Addl. District & Sessions Judge - II/Addl. MACT, Thalassery.	From 5 PM on 29-11-2014 till 9.30 AM on 01-12-2014	Sri. K.V. Jayakumar, Addl. District & Sessions Judge - III/Addl. MACT, Thalassery.
3	Sri. E.C. Harigovindan, Addl. District & Sessions Judge - IV/Addl. MACT, Thalassery.	From 5 PM on 29-11-2014 till 9.30 AM on 01-12-2014	Sri. K.V. Jayakumar, Addl. District & Sessions Judge - III/Addl. MACT, Thalassery.
4	Sri. A. F. Varghese, Addl. Asst. Sessions Judge, Thalassery	From 5 PM on 29-11-2014 till 10 AM on 02-12-2014	Sri. P. Sabarinathan, Prl. Asst. Sessions Judge, Thalassery.



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DISTRICT & SESSIONS JUDGE.

Copy to:-

- 1) The Addl. District and Sessions Judge - I, Thalassery.
- 2) The Addl. District and Sessions Judge - II, Thalassery.
- 3) The Addl. District and Sessions Judge - III, Thalassery.
- 4) The Addl. District and Sessions Judge - IV, Thalassery.
- 5) The Prl. Asst. Sessions Judge, Thalassery.
- 6) The Addl. Asst. Sessions Judge, Thalassery.
- 7) The Public Prosecutor, Thalassery.
- 8) The Station House officer, Thalassery.
- 9) The Secretary, All Bar Association in this District.
- 10) The Judicial Service Centre (for uploading in District Courts Website)